

**GOVERNMENT OF INDIA
DEFENCE
LOK SABHA**

UNSTARRED QUESTION NO:4431
ANSWERED ON:19.12.2014
CIVILIANS WORKING IN DEFENCE SECTOR
De(Nag) Dr. (Smt.) Ratna

Will the Minister of DEFENCE be pleased to state:

- (a) the details of benefits provided to the civilians working in the defence sector;
- (b) whether any complaint regarding discrimination between civilian and service personnel of the defence sector has been received by the government; and
- (c) if so, the details thereof and the action taken by the Government thereon?

Answer

MINISTER OF DEFENCE (SHRI MANOHAR PARRIKAR)

- (a) Details of benefits provided to the civilians working in the Defence sector are annexed.
- (b) & (c): From time to time Defence Civilian employees have been raising the demands that they should be granted Field Area allowance and Modified Field Area allowance as applicable to the Service Personnel and for providing other allowances like Aeronautical Technical Allowance, Airworthiness Certificate Allowance, Flight Charge Certificate Allowance etc. at par with technical defence personnel. It has not been found feasible to accept these demands as the job requirements and service conditions of Service Personnel and Defence Civilian employees are totally different.